

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 645/2016

New Delhi, this the 16th day of August, 2016

HON'BLE MR. P.K. BASU, MEMBER (A)

Amit Sharma,
TTI/NDLS,
S/o Late Shri R.K. Sharma,
Aged about 39 years,
R/o C-5/D, Railway Colony,
Basant Lane, New Delhi. .. Applicant

(By Advocate : None)

Versus

1. The General Manager,
Northern Railway,
Baroda House,
Northern Railway Headquarters Office,
New Delhi-110001.
2. The Divisional Railway Manager,
Northern Railway,
Delhi Division, DRM Office,
New Delhi. .. Respondents

(By Advocate : Shri M.S. Saini for Ms. Bhaswati Anukampa)

ORDER (ORAL)

None appears on behalf of the applicant, even on revised call.

2. This O.A. is primarily against the transfer of the applicant to Moradabad Division vide order dated 18.03.2016.

3. The O.A. does not satisfy as to which rule or policy has been violated by the respondents. The only ground taken is ill health of the applicant as well as his widowed mother and two young school going children.

4. The pleadings are not sufficient ground for stay of transfer. The O.A. is, therefore, dismissed. No order as to costs.

(P.K. Basu)
Member(A)

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